

Shri Tangamani: With respect, may I submit..

Mr. Speaker: The hon. Member has got a knack of bringing something else here. We were discussing only about the synopses of the proceedings of the Plan Committees. To a question by an hon. Member, I said that copies thereof would be circulated. Shri T. B. Vittal Rao asked about circulation of the proceedings. I said that copies are there in the Library, not one or two but three or four copies. Now the hon. Member comes to some other matter. The hon. Minister said 'Yes'. I cannot allow such kind of interference with the regular work.

Shri T. B. Vittal Rao: The Report of this Committee has been pending examination by Government for two or three years.

Mr. Speaker: That is another matter.

Shri T. B. Vittal Rao: The hon. Minister promised that before the end of the session, he would give the Government's decision. So we refrained from raising a discussion on it.

Mr. Speaker: Order, order. I have repeatedly said that this kind of casual interference with the work we are getting on should not be there. If he had only written to me yesterday, I would have asked the Minister to come prepared with it. Hon. Members do not think in advance. What can I do?

Shri T. B. Vittal Rao: That is what happens. We are so busy.

Shri Tangamani: Today is the last day.

Mr. Speaker: I cannot allow questions to be put offhand even on the last day. We have got so much of other work.

12.39 hrs.

COMMITTEE ON SUBORDINATE
LEGISLATION

MINUTES AND TENTH REPORT

Sardar Hukam Singh (Bhatinda): I beg to lay on the Table the Minutes of the sitting (Twenty-ninth and Thirtieth) of the Committee on Subordinate Legislation held during the Twelfth Session.

Sir, I beg to present also the Tenth Report of the Committee on Subordinate Legislation.

12.39½ hrs.

CALLING ATTENTION TO
MATTERS OF URGENT PUBLIC
IMPORTANCE

(i) OIL REFINERY IN GUJARAT

Shri Yajnik (Ahmedabad): Under Rule 197, I beg to call the attention of the Minister of Steel, Mines and Fuel to the following matter of urgent public importance and I request that he may make a statement thereon:—

"The plans and estimated cost of constructing an oil refinery in Gujarat and of laying pipelines from Gujarat to Bombay."

The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (Shri Gajendra Prasad Sinha): I appreciate the interest of the Honourable Member in wanting to know the details about the proposed refinery in Gujarat and of transport of oil to Bombay.

It would, however, be premature at this stage to indicate the cost estimates for the Gujarat refinery until the preparation and receipt of detailed project report. In any case more information is likely to become available in about a month or two and it may be possible to give further information to the House about the latest position i.e. during the next Session